

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition Nos. 135/GT/2015 & 146/GT/2015

Date: 23.8.2016

To,
The Chief General Manager (Commercial)
Neyveli Lignite Corporation Limited.,
Neyveli House,
135, EVR Periyar Road, Kilpauk
Chennai-600 010.

Sir,

Subject : Approval of tariff of NTPL Thermal Power Station (2 x 500 MW) for the period from the COD of Unit-I and Unit-II to 31.3.2019 – **Petition No. 135/GT/2015**

Approval of tariff of Circulating Fluidized Bed Combustion Technology based Thermal Power Station – II (expansion) (2 x 500 MW) for the period from the COD of Unit-II (22.4.2015) and from anticipated COD of Unit-I (30.6.2015) to 31.3.2019 – **Petition No. 146/GT/2015**

With reference to letter dated 20.8.2016 on the subject mentioned above, I am directed to inform that the time to file additional information has been extended upto 6.9.2016. You are requested to ensure the filing of the same with advance copy to the respondents within the due date mentioned. No further request for extension of time shall be entertained for any reason whatsoever.

-Sd/-
B. Sreekumar
Deputy Chief (Law)